

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/14/2019 in
ORIGINAL APPLICATION NO. 060/84/2016****Chandigarh, this the 26th day of April, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Gurmeet Singh Sodhi s/o late Sh. Baldev Singh Sodhi, aged 56 years working as Superintendent Grace-II, Government Multi Specialty Hospital, Sector 16, Chandigarh, resident of House No. 617, Phase-I, Mohali (Group-B) 160055.

....Petitioner

(By Advocate: Shri Sanjiv Dahiya proxy for Mr. Yogesh Putney)

VERSUS

1. Sh. Arun Kumar, IAS, Pr. Secretary Health, Department of Health and Family Welfare, Chandigarh Administration, UT.. Secretariat, Sector 9, Chandigarh 160009.
2. Dr. Gajender Dewan, Director, Health and Family Welfare, Department of Health and Family Welfare, General Hospital, Sector 16, Chandigarh 160015.

....RESPONDENTS

(By Advocate: Shri Arvind Moudgil)

ORDER (oral)**SANJEEV KAUSHIK, MEMBER (J)**

Mr. Arvind Moudgil, learned counsel appearing on behalf of respondents informs this Court that against the orders of this Tribunal the Chandigarh Administration went in judicial review by filing Civil Writ Petition No. 13442 of 2017 wherein the Hon'ble High Court on 27.3.2019, while issuing notice to respondents, directed that the contempt proceedings may continue but the final

order shall not be passed and Court also directed the petitioners to expedite the process of promotion of the private respondent, in consultation with the UPSC. Therefore, a suggestion has been made by the learned counsel for respondents that the present C.P. be closed by giving liberty to either of the parties to get it revived after the decision of Hon'ble High Court in the pending CWP.

2. In view of the above and while accepting the contention of learned counsel for respondents, we close further proceedings in the C.P. at this stage with liberty to either of the parties to get it revived after the decision in the pending CWP.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 26.04.2019

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